## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |   |
|----------------------------------|---|
| COMPANY PETITION/APPLICATION NO. | CP (IB) No.165/9/HDB/2017               |
| NAME OF THE COMPANY              | LEPL Projects Ltd                       |
| NAME OF THE PETITIONER(S)        | Air India SATS Airport Services Pvt Ltd |
| NAME OF THE RESPONDENT(S)        | LEPL Projects Ltd                       |
| UNDER SECTION                    | 9 of IBC                                |
|                                  |   |

## Counsel for Petitioner(s):

| Name of the Counsel(s)                   | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|-----------|
| M.V. Batap Kumal<br>on behalf of Arasund | Musical     | e 92012(57PJ           | a.        |
|  |             |                        |           |
|  |             |                        |           |

## Counsel for Respondent(s):

| E-mail & Telephone No. | Signature |
|------------------------|-----------|
|                        |           |
| 13                     |           |
|                        |           |
| ORDER                  | 13        |

Heard, Mr.M.V.Pratap Kumar on behalf of Mr.Aravind Reddy, the Learned Counsel for the Petitioner.

The Petitioner is directed to comply with the objections raised by this office by the next date of hearing.

Case is posted to 27-10-2017.

Member (T)

Member (J)

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